

(c) A central sector scheme on lac development is being implemented in major lac growing States viz. Bihar, West Bengal, Uttar Pradesh, Orissa and Gujarat. An amount of Rs. 7.80 lakhs was sanctioned during 1989-90 in 13 package blocks in these five States to help the lac growers of the region. Lac growers are being supplied free broadly from Govt. broodlac farms as an incentive for lac production.

White Paper on Public Sector

4151. SHRI SANTOSH KUMAR GANGWAR:
SHRIMATI J. JAMUNA:

Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to issue a white paper on the performance of industries in the public sector; and

(b) if so, when it is likely to be released?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BHAGY GOBARDHAN): (a) and (b). The White Paper on Public Sector is under consideration of the Government.

[English]

Job Opportunities to Handicapped in Public Sector Undertakings

4152. SHRI P. NARSA REDDY:
SHRI MANORANJAN BHAKTA:

Will the PRIME MINISTER be pleased to state:

(a) whether Government have provided various job opportunities to handi-

capped persons in various Public Sector Undertakings;

(b) if so, the details of such Undertakings and the number of handicapped persons employed in these Undertakings; and

(c) whether Government propose to make it obligatory for the Public Undertakings to give employment to handicapped persons?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BHAGEY GOBARDHAN): (a) and (c). The existing guidelines of the Government provide for reservation to the extent of 3% of vacancies in group 'C' and 'D' posts in Public Sector Undertakings for the physically handicapped persons.

(b) The above instructions cover all the Central Public Sector Undertakings. The number of handicapped persons employed in these undertakings are not readily available.

Public Sector Shares to Workers and Public

4153. SHRI L. V. SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to give the shares of Public Sector Enterprises to workers and the public; if so, the details thereof;

(b) whether it has been tried anywhere in developing countries; if so, the details thereof; and

(c) whether these shares can also be purchased by private corporate units; if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BHAGEY GOBARDHAN): (a) There is no proposal under consideration of the Government to give shares of public sector enterprises to workers and the public. However, Government has recently approved creation of an Employees' Mutual Benefit Fund Scheme for buying shares of Maruti Udyog Ltd. by the employees through the Fund. The scheme is under implementation stage. There is no proposal presently under consideration for sale of equity shares to public.

(b) No information is available in this regard.

(c) Does not arise.

Selling of Holdings of Public Sector Undertakings

4154. SHRI C. SRINIVASAN: Will the PRIME MINISTER be pleased to state:

(a) whether Government have any proposal to sell a part of its holdings in some of the public sector undertakings which are not viable in order to enhance productivity and profit margin;

(b) if so, the details thereof;

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BHAGEY GOBARDHAN): (a) There is no such proposal.

(b) and (c). Do not arise.

Losses in Public Sector Undertakings

4155. SHRI C. SRINIVASAN: Will the PRIME MINISTER be pleased to state:

(a) the number of Public Sector Undertakings incurring losses of more than Rs. one crore per annum continuously for the last three years; and

(b) the steps Government have taken to prevent continuous loss incurred by these Public Sector Undertakings?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BHAGEY GOBARDHAN): (a) There are 61 public sector undertakings which are incurring losses over Rs. one crore per annum continuously for the last three years ending with 1988-89.

(b) Improving efficiency of the public sector enterprises is a continuous process. In this regard various measures such as change in product mix, technological upgradation, improved maintenance management practices, energy conservation, modernisation & rehabilitation, organisational restructuring etc., are taken. A new concept of Memorandum of Understanding (MOU) has been introduced which clarifies the mutual obligations of the public sector enterprises and the administrative Ministries for achieving improved performance.

Exit Policy for Public Sector Units

4156. SHRI PRAKASH KOKO BRAHMBHATT: Will the PRIME MINISTER be pleased to state:

(a) whether Government have taken a final decision in regard to the exit policy for public sector units if so, the details thereof;